

**Central Administrative Tribunal
Principal Bench**

OA No.3103/2016

New Delhi, this the 12th day of September, 2016

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K. N. Shrivastava, Member (A)**

Mrs. Tulsa Devi
W/o Shri Shreeraj,
Aged 60 ½ years,
Ex. Principal Gr.A
R/o 8/17, Jangpura Lane,
Mathura Road,
Bhogal, New Delhi-14.Applicant.

(By Advocate : Shri Shrigopal Aggarwal)

Versus

1. Govt. of NCT of Delhi through
Chief Secretary
Players Building, IP Estate,
New Delhi-02.
2. Director of Education
Govt. of NCT of Delhi
Old Sect.,
Delhi-54.
3. Regional Director of Education (South)
Directorate of Education, Govt. of NCT of Delhi,
C-4, Vasant Vihar,
New Delhi-57.
4. Dy. Director Education
Govt. of NCT of Delhi
Defence Colony, C-Block,
Lajpat Nagar, Delhi-24. Respondents.

: O R D E R (ORAL) :

Justice Permod Kohli, Chairman :

Heard.

2. Issue notice. Mrs. Sumedha Sharma, learned counsel, who is present in Court, has been asked to accept notice.
3. The applicant retired as Principal on 30.11.2015. He was re-employed under the Re-employment Scheme w.e.f. 01.12.2015 vide order dated 30.11.2015. He was served with a show cause notice dated

11.08.2016 asking him to show cause in respect to various acts of omission and commission indicated therein. Thereafter, the respondents have passed the impugned order dated 24.08.2016 whereby applicant's re-employment has been terminated. The applicant has filed an appeal against her termination on 31.08.2016 (Annexure A-4). This OA has been filed seeking setting aside of the impugned order. However, one of the prayers at para 8 (iii) of relief clause is for a direction to the Appellate Authority to dispose of her appeal. Since the appeal has not been decided till date, respondents are directed to dispose of the same by a reasoned and speaking order within a period of two months from the date of receipt of certified copy of this order.

4. With the above order, OA stands disposed of.

(K. N. Shrivastava)
Member (A)

(Justice Permod Kohli)
Chairman

/pj/